## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/13/(IB)/2017

NAME OF THE PETITIONER(S)

: SHRI VEERAGANAPATHI STEELS PVT LTD

NAME OF THE RESPONDENT(S)

: FERROMET STEELS PVT LTD

**UNDER SECTION** 

: 433(e) (f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

M-k foren

REPRESENTATION BY WHOM

1. N. X. GANESH

Admal OFFICER

FERRAMET STEELS PUT LID

RES BANDENT

**ORDER** 

Counsel for the petitioner present and filed the Memo for withdrawing the Petition. The memo is taken on record. The prayer is allowed. The Petition is dismissed as withdrawn.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

PAM